

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2974

ANSWERED ON:05.09.2007

PUBLICITY OF RTI ACT

Barad Shri Jashubhai Dhanabhai;Deora Shri Milind Murl;Masood Shri Rasheed;Prabhu Shri Suresh Prabhakar;Sarvey Shri Sathyanarayana

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether there is a need to create awareness about RTI Act;
- (b) if so, the details of advertisements and books published by the Government to create awareness among the people with the fund spent for the purpose during the year 2005-2006 and 2006-07;
- (c) whether there is huge paucity of funds for publicity of RTI Act as reported in the Hindustan Times dated June 18,2007;
- (d) if so, the details thereof;
- (e) if no, the reasons therefore; and
- (f) the corrective steps taken by the Government in this regard ?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SURESH PACHOURI)

(a) : Yes, Sir.

(b) : The Directorate of Advertising and Visual Publicity had launched a campaign in 2006 for propagating awareness about the Right to Information Act, 2005. Further initiatives have also been taken up for publicity of the act through media.

c) : No, Sir.

(d) ,(e) and (f): Do not arise.